NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

: CA/5/IB/2017

IN

PETITION NUMBER

: CP/510/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: VEESONS ENERGY SYSTEMS PVT LTD

UNDER SECTION

: 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ANANTMERATHIA

T. SHRIN IKETHAN

FOR

ORIGITNAL

APPLICANT/

CORPORATE DEBTOR

R-IMAYAVARAMBEN Romalingon & Mociats)

Lionial coeditor

AA A

T.Sluminihillo

R. RAGHAVINDORAN

ORDER

Counsel for Applicant/Corporate Debtor present. Mr. R. Raghavendhran, RP in person present and submitted that he has taken charge from the IRP. The RP is directed to proceed in the matter in accordance with Law.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)